NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER **PETITION NUMBER** : TCP/18/2016 NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM (7) Keerthi Krishne For T.K. Bhaskan Counsel for Respondents

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 17.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

- 59 -

bc